

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22-02-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/917/IB/2020
IN
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER : V.Venkata Sivakumar
M/s Jeypore Sugar Company Ltd
NAME OF THE RESPONDENTS : M/s Laxmi Organic Industries Ltd
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

No representation for both the parties.

List this matter on **25.03.2021** for appearance of the parties and hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS